

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 261/TT/2018**

- Subject** : Petition for determination of transmission tariff for 1 no. 765 kV line bay at 765/400 kV Bilaspur Pooling Station (for Sipat STPS (NTPC) Bilaspur PS (PG) 765 kV 3rd S/C) under “POWERGRID Works associated with Additional System Strengthening for Sipat STPS” in Western Region under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.
- Date of Hearing** : 19.2.2019
- Coram** : Shri P.K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I. S. Jha, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 14 others
- Parties present** : Shri S.S. Raju, PGCIL  
Shri S.K. Venkatesan, PGCIL  
Shri B. Dash, PGCIL  
Shri Ansul Garg, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri Pankaj Sharma, PGCIL

**Record of Proceedings**

The representative of the petitioner submitted that the instant petition is filed for determination of tariff of 1 no. 765 kV line bay at 765/400 kV Bilaspur Pooling Station (for Sipat STPS (NTPC) Bilaspur PS (PG) 765 kV 3rd S/C). He submitted that as per Investment Approval, the instant asset was scheduled to be put into commercial operation between November, 2018 to March, 2019 matching with the schedule of associated transmission line i.e. 765 kV 3<sup>rd</sup> S/C Sipat STPS (NTPC) and its COD was on 8.8.2018. He submitted that there is no cost over-run. He submitted that all the information sought by the Commission is available on record and requested that tariff as claimed in the petition may be allowed.



2. After hearing the petitioner, the Commission reserved the order in the petition.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

